

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	
2.	Comp. App. (AT) (Ins) No. 589 of 2022	Dalian Huarui Heavy Industry International Co. Ltd. Vs. Dhiren Shantilal Shah Resolution Professional of Tuticorin Coal Terminal Pvt. Ltd. & Anr.	Vinam Gupta	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojoyoti Chatterjee Satyam Saxena-R1
4.	Comp. App. (AT) (Ins) No. 390 of 2022	Puneet Kaur Through Her Attorney Amrit Pal Singh Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2 Sumesh Dhawan-R4
5.	Comp. App. (AT) (Ins) No. 391 of 2022	Mayukh Chakraborty Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2
6.	Comp. App. (AT) (Ins) No. 392 of 2022	Mahesh Chandra Sahu & Anr. Vs. K V Developers Pvt. Ltd. & Ors. With	Mahesh kumar	Sumesh Dhawan-R4
7.	Comp. App. (AT) (Ins) No. 393 of 2022	Ravi Raghavachary Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh Kumar	Rakesh Kr. Bajaj-R1 & R2

8.	Comp. App. (AT) (Ins) No. 394 of 2022	Shabnam Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh Kumar	Sumesh Dhawan-R4
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For Hearing

9.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 (PH)	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

10.	Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd. With	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
11.	Comp. App. (AT) (Ins) No. 491 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
12.	Comp. App. (AT) (Ins) No. 492 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr. With	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2
13.	Comp. App. (AT) (Ins) No. 493 of 2022	Ishrat Ali Vs. The Cosmos Co-Operative Bank Ltd. & Anr.	Ashish Choudhury	Ivo D'Costa Nirad Laud Ananyaa Mazumdar Avinash Matheus-R1 Vaidehi Kulkarni-R2

For Hearing

14.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022 (PH)	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar